


Empanelment of Mediators or Conciliators

Regional Director (WE), Mumbai

Mediation and Conciliation Panel prepared Under Companies (Mediation and Conciliation) Rules, 2016 for the period 01.04.2020 to 31.03.2021

Sr. No.	Date of Receipt of Application	Name and Address	Qualification	Work Experience
1	10.02.2020	Justice Alok Verma "Aakar, Htg-1/463, Arvind Vihar, Bagh, Mugaliya Bhopal - 462043 (M.P)	B.Sc., M.A. History, LL.B., LL.M., ACS (Inter), Star: A systematic Approach to Mediation Strategies	<ol style="list-style-type: none"> 1) Joined M.P. State Lower Judicial Service in 1981, Judicial Magistrate First Class and Chief Judicial Magistrate till 1994. Three years worked as Competent Authority and Chief Vigilance Officer, M.P Housing Board, Bhopal during this period. 2) Promoted Higher Judicial Service as Additional/District and Sessions Judge in 1994. 3) Worked as Additional/District and Sessions Judge till June, 2014 (worked as deputy Secretary in Law and Legislative Affairs Department, Worked as Commissioner, Departmental Enquiries, Worked as Director (Prosecution), Government of M.P. 4) On 30th June, 2014 took oath of office as Judge of Madhya Pradesh High Court and demit office on 27th November, 2017.
2	20.02.2020	CA Ravindra Balkrishna Nerlikar A-2 Woodland Society, Wellesley Road, Shivajinagar, Pune- 411005. (Maharashtra)	B.Com, LL.B. (Gen), Certified public Accountant (CPA) Fellow Chartered Accountant (FCA) Diploma in International Trade Laws & World Trade Organization, Certified Course in Forensic Audit and Fraud Detection (FAFD), Certified course in Alternate Dispute Resolution (Arbitration, Mediation & Conciliation)	Area of Experience in Chartered Accountant in Profession for over 27 years, further experience in Business Finance which include Financial Management, Accounting and Auditing, Direct and Indirect Taxation Laws, Corporate Laws LLP and Partnership, Corporate Governance, Forensic Audit and Fraud Detection, International & Domestic Trade Laws & WTO, Commercial Dispute Resolution, Law Relating to Non Profit making Organizations, Business Restructuring, Mergers and Acquisition, Banking Insurance and Financial Services Industry, Further, Worked as Special Auditor to Assist the High Court of Bombay, office of Official Liquidator in case of Amalgamation and Merger proposals. Past Chairman of Pimpri Chinchwad Branch of WIRC of ICAI, Member of Special delegation of Chartered Accountants to visit peoples Republic of China in year 2004.

Place : ~~Mumbai~~ **HYDRABAD**
Date: 17.09.2020


M.P. SHAH
REGIONAL DIRECTOR (WR)
(Camp at Hyderabad)